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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table--

(1) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of Section 2 of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Act, 2007:-

(i) S.O.1694(E) published in Gazette of India dated the 3rd October, 2007, notifying the sporting events of National importance with respect to Cricket.

(ii) S.O. 1785(E) published in Gazette of India dated the 19th October, 2007, notifying the India-Pak Test Series of Cricket to be played in November-December, 2007 as a sporting event of National importance.

(Placed in Library, See No. LT - 7336/07)

(2) A copy of the Sports Broadcast Signals (Mandatory Sharing with Prasar Bharati) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.687(E) in Gazette of India dated the 31st October, 2007, under Section 8 of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Act, 2007.

(Placed in Library, See No. LT – 7337/07)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI) : On behalf of Shri B.K. Handique, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

TENTH LOK SABHA

1. Statement No. XLIX Third Session, 1992

(Placed in Library, See No. LT – 7338/07)

2. Statement No. XXXVI Seventh Session, 1993

(Placed in Library, See No. LT – 7339/07)

3. Statement No. XI Tenth Session, 1994

(Placed in Library, See No. LT – 7340/07)

4. Statement No. XXVIII Fifteenth Session, 1995

(Placed in Library, See No. LT – 7341/07)

5. Statement No. XXII Sixteenth Session, 1996

(Placed in Library, See No. LT – 7342/07)

ELEVENTH LOK SABHA

6. Statement No. XXXVI Second Session, 1996

(Placed in Library, See No. LT – 7343/07)

7. Statement No. XXXV Third Session, 1996

(Placed in Library, See No. LT – 7344/07)

TWELEFTH LOK SABHA

8. Statement No. XLI Second Session, 1998

(Placed in Library, See No. LT – 7345/07)

9. Statement No. XXXV Third Session, 1998

(Placed in Library, See No. LT – 7346/07)

10. Statement No. XXXVII Fourth Session, 1999

(Placed in Library, See No. LT – 7347/07)

THIRTEENTH LOK SABHA

11. Statement No. XXXVIII Second Session, 1999

(Placed in Library, See No. LT – 7348/07)

12. Statement No. XLI Third Session, 2000

(Placed in Library, See No. LT – 7349/07)

13. Statement No. XXXV Fourth Session, 2000

(Placed in Library, See No. LT – 7350/07)

14. Statement No. XXXIII Fifth Session, 2000

(Placed in Library, See No. LT – 7351/07)

15. Statement No. XLII Sixth Session, 2001

(Placed in Library, See No. LT – 7352/07)

16. Statement No. XLI Seventh Session, 2001

(Placed in Library, See No. LT – 7353/07)

17. Statement No. XXVIII Eighth Session, 2001

(Placed in Library, See No. LT – 7354/07)

18. Statement No. XXVII Ninth Session, 2002

(Placed in Library, See No. LT – 7355/07)

19. Statement No. XXVIII Tenth Session, 2002

(Placed in Library, See No. LT – 7356/07)

20. Statement No. XXII Eleventh Session, 2002

(Placed in Library, See No. LT – 7357/07)

21. Statement No. XX Twelfth Session, 2003

(Placed in Library, See No. LT – 7358/07)

22. Statement No. XVII Thirteenth Session, 2003

(Placed in Library, See No. LT – 7359/07)

23. Statement No. XVI Fourteenth Session, 2004

(Placed in Library, See No. LT – 7360/07)

FOURTEENTH LOK SABHA

24. Statement No. XIV Second Session, 2004

(Placed in Library, See No. LT – 7361/07)

25. Statement No. XII Third Session, 2004

(Placed in Library, See No. LT – 7362/07)

26. Statement No. XII Fourth Session, 2005

(Placed in Library, See No. LT – 7363/07)

27. Statement No. IX Fifth Session, 2005
(Placed in Library, See No. LT – 7364/07)
28. Statement No. VIII Sixth Session, 2005
(Placed in Library, See No. LT – 7365/07)
29. Statement No. VII Seventh Session, 2006
(Placed in Library, See No. LT – 7366/07)
30. Statement No. V Eighth Session, 2006
(Placed in Library, See No. LT – 7367/07)
31. Statement No. IV Ninth Session, 2006
(Placed in Library, See No. LT – 7368/07)
32. Statement No. III Tenth Session, 2007
(Placed in Library, See No. LT – 7369/07)
33. Statement No. I Eleventh Session, 2007
(Placed in Library, See No. LT – 7370/07)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Itanagar, for the year 2004-2005, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Itanagar, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
(Placed in Library, See No. LT – 7371/07)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Itanagar, for the year 2005-2006, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Itanagar, for the year 2005-2006.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
(Placed in Library, See No. LT – 7372/07)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society, Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2004-2005, along with Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Ujala Society, Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2004-2005.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
(Placed in Library, See No. LT – 7373/07)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha

Abhiyan), Bhopal, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT – 7374/07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor General of India –Union Government (Civil) (No.20 of 2007) –Performance Audit of Procurement of Medicines and Medical Equipment (Ministry of Health and Family Welfare) – (Performance Audit) for the year ended March, 2007.

(Placed in Library, See No. LT – 7375/07)

(2) Report of the Comptroller and Auditor General of India –Union Government (Civil) (No.18 of 2007) – Performance Audit of Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme (Ministry of Commerce and Industry, Department of

Commerce) – (Performance Audit) for the year ended March, 2007.

(Placed in Library, See No. LT – 7376/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2006-2007.

(Placed in Library, See No. LT – 7377/07)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahemdabad, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Central Government of the working of the National Institute of Design, Ahemdabad, for the year 2006-2007.

(Placed in Library, See No. LT – 7378/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Manufacturing Technology Institute, Bangalore, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 7379/07)

(5) A copy of the Intellectual Property Appellate Board (Salaries and allowances payable to, and other terms and conditions of service of Chairman, Vice-Chairman and members) Amendment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.623(E) in Gazette of India dated the 24th September, 2007, under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library, See No. LT – 7380/07)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWAR): A
I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the years 2004-2006.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the years 2004-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT – 7381/07)

copy of the Annual Accounts (Hindi and English versions) of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2005-2006, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT – 7382/07)

(5) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2005-2006, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT – 7383/07)

(7) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and management, Gwalior, for the year 2005-2006, together with Audit Report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT – 7384/07)

(9) A copy of the Annual Accounts (Hindi and English versions) of the Pt. Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2004-2005, together with Audit Report thereon.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT – 7385/07)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2005-2006, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2005-2006.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT – 7386/07)

(13) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2005-2006, together with Audit Report thereon.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT – 7387/07)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the

year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2005-2006, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Guwahati, for the year 2005-2006.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT – 7388/07)

(17) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, for the year 2005-2006 together with Audit Report thereon.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT – 7389/07)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2005-2006.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT – 7390/07)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2005-2006.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT – 7391/07)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2005-2006.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT – 7392/07)

(25) A copy of the Notification No. PU/Aca-I/Amendments/2006-07 (Hindi and English versions) published in Gazette of India dated the 25th November, 2006, making certain amendments in the Statutes of the Pondicherry University Act, 1995, issued under Section 44 of the said Act.

(Placed in Library, See No. LT – 7393/07)

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): महोदय, मैं श्रीमती वी. राधिका सेल्वी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(Placed in Library, See No. LT – 7394/07)

12.1½ hrs.